

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP-544/2016 in
OA-45/2013**

New Delhi, this the 02nd day of February, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Smt. Laxmi Devi, W/o Shri Rajinder
R/o Old Prem Nagar, H.No.103
Tyag Raj Stadium.
2. Vijay Kumar S/o Sh. Mange Ram
R/o H.No.11, Gali No.4, Surya Vihar
(Karawal Nagar).
3. Satpal S/o Sh. Nathu Ram
R/o Ambedkar Basti, R K Puram
H.No. A-547.
4. Rajesh S/o Shri Puran Singh
R/o Vill. Bidla, Distt. Jhaggar (Haryana)
5. Puran Singh S/o Sh. Hoti Lal
R/o Vill. Kapawa Kalam
Post Sadawad, Distt. Hatras (U.P.). ... Petitioners

(By advocate: Ms. Sonika for Shri Yogesh Sharma)

Versus

1. Sh. Rajiv Mehrishi
Secretary
Ministry of Home Affairs
Govt. of India, New Delhi.
2. Sh. K.K. Sharma
Director General, Boarder Security Force
CGO Complex, Lodhi Road, New Delhi.
3. Sh. Rajesh Kumar Gurung,
Dy. Inspector General(Estt.)
Personal Department-Staff Section, Head Quarter DG
BSF, Block No.10, CGO Complex
Lodhi Road, New Delhi-03. ... Respondents

(through Sh. S.M. Zulfiqar Alam with Ms. Ranny)

ORDER(ORAL)**Hon'ble Mr. Shekhar Agarwal, M(A)**

When this matter was taken up today, learned counsel for the respondents submitted that he has filed the compliance affidavit yesterday. It is agreed upon by both sides that the order of this Tribunal has been complied with.

2. Accordingly, this CP is closed. Notices issued to the contemnors are discharged.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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